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Title: Regarding conferring ST status on left out Gorkha Sub-Tribes-laid.

SHRI RAJU BISTA (DARJEELING): As historic documents show until 1941 census, Indian Gorkhas were collectively recognized as ‘Hill Tribes’ and listed as ST in the census reports. However, this status was taken away without any consultation or official communication with these tribes in the 1951 census.

Currently there are 11 left out Gorkha sub-tribes — Rai, Sunwar, Gurung, Mangar, Newar, Yakkha, Khas, Jogi, Thanii, Phujel, and Dhimal who are awaiting for their Hill Tribes status to be reinstated.

Recognizing this historic injustice, the Government of India has constituted 3 committees to expedite the inclusion of 11 left-out Gorkhas sub-tribes as ST since 2016. However, there has been no outcome so far, and the reports and recommendations of these committees have not been made public till date.

This delay is denying the Gorkhas their right to historic and cultural roots.

I request Hon’ble Minister for Tribal Affairs and Hon’ble Home Minister to kindly expedite the process for reconfering the ST status on these 11 left out Gorkha sub-tribes.